

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 15.05.2024.													
List of operational creditors (Government dues)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Deputy Commissioner of Income Tax, Circle-1, Thane	14-03-2024	1,36,15,88,000	1,36,15,88,000	Tax		-	No	-	-	-	0	
											0		
1	Total		1361588000	1361588000		0	0		0	0	0	0	

Arun Kapoor
Interim Resolution Professional
In the matter of Karm Infrastructure Private Limited
IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230
IBBI Registered Address:G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered E-mail Id - arun.kapoor58@yahoo.in
Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
Process Specific Email Id: cirp.karmipl@ancoraa.com